

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
R Vasuki

MAIN PETITION NUMBER : CP(IB)/81(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA/916(CHE)/2023

ORDER

Present: Ld. Counsel Shri. R Sugumaran for the Petitioner.

Ld. Counsel Ms. Varsha Palraj for the Respondent.

Despite time given, Respondent has not filed any objection.

Right of the Respondent to file objection is closed.

Reply to the petition is also not filed.

List the petition for final hearing on **22.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)